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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.193/BB/ 2017	-	Admission	252(3)	Navachethan Retirement Residency Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. *Sgt. P. BAN*

*SPT court*

*Dr. Ashok Kumar Mishra*

**ORDER**

Matter is listed today for admission. Counsel for Petitioner is present. Registry called for additional information from the Company. For compliance list it on 30/11/2017.

*Ashok Kumar Mishra*  
**Member (T)**

*Shri Ratakonda Murali*  
**Member (J)**